COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

APPEAL NO. 264 of 2014

Dated: 16th September, 2016

In the matter of:

Punjab State Power Corporation Ltd. ... Appellant(s)
Vs.
Punjab State Electricity Regulatory Commission ... Respondent(s)

ORDER

The Court could not assemble on 15.09.2016 due to fire in the building.

As agreed by the parties list the matter on **16/11/2016**.

Court Master